

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)**

(IB)-326/(PB)/2007

In the matter of :

Lakshmi Steels

..PETITIONER

Vs.

Amrapali Sapphire Developers (P) Ltd.

..RESPONDENT

**SECTION :**

Under Section 9 of IBC Code, 2016

Order delivered on 09.11.2017

**Coram :**

**R. VARADHARAJAN,**

**Hon'ble Member (Judicial)**

**DEEPA KRISHAN**

**Hon'ble Member (Technical)**

**For the Petitioner**


**: Mr. Anurag Sharma, Advocate for Op.Cr.**

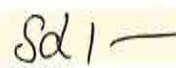
**For the Respondent**

**: Ms. Rati Tandon, Advocate**

**ORDER**

At the request of the Learned Counsels for the parties, the matter is adjourned to 14.11.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
09.11.2017